Si No.   Case Type   Total		PENDENCY REPORT AS ON 07-12-2023	
1         ABLAPL- Antircipatory Bail         1838           2         ADMLS-Admirality Suits.         11           3         AHO-Appeal Against High Court Order.         9           4         ARBA-Appeals under Arbitration & Conciliation Act         186           5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         6           6         ARBP-Petitions under Arbitration & Conciliation Act         69           7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-CIVII Miscellaneous Applications.         25           13         COA-Appeals against pudgement in Comp.Pet.         25           14         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Civil Contempt         10           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in	SI No.	Case Type	Total
2         ADMLS-Admirality Suits.         11           3         AHO-Appeal Against High Court Order.         9           4         ARBA-Appeals under Arbitration & Conciliation Act         186           5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         2           6         ARBP-Petitions under Arbitration & Conciliation Act         69           7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMPAP-Miscellaneous Applications.         32247           11         CMPAT-Company Act.         81           12         CMPAT-Company Act.         81           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding (Comp. Act.)         2           15         CONTAC-Appeals against orders in Crl. Cont.matter         1           16         CONTAC-Appeals against orders in Crl. Cont.matter         1           17         CONTC-Corpentpt of Court Cases (Civil contempt)         30           18         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTC(CP)-Contempt Petition			
AHO-Appeal Against High Court Order.  ARBA-Appeals under Arbitration & Conciliation Act 186 ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration  ARBP-Petitions under Arbitration & Conciliation Act AS-Admirality Suit.  B BLAPL-Bail Application.  3419 CEREF-Reference under Central Excise Act. 11 CMPAT-Company Act. 12 CMP-Civil Miscellaneous Applications. 3247 13 COA-Appeals against judgement in Comp.Pet. 251 COA-Appeals against judgement in Comp.Pet. 252 COA-Appeals against orders in Civil Contempt 16 CONTAR-Appeals against orders in Crl.Cont.matter 17 CONTAC-Appeals against orders in Crl.Cont.matter 18 CONTC(CPC)-Contempt Petition in Bubuaneswar Bench 19 CONTC(CPC)-Contempt Petition in Cuttack Bench 30 CONTC(CPC)-Contempt Petition in Bubuaneswar Bench 31 CONTC(CPC)-Contempt Petition in Guttack Bench 32 CONTR-Proceeding relating to Criminal Contempt 21 COPET-Orginal Petition (Companies Act.) 22 CRA-Criminal Appeals 33 CRLA-Appeal against Judgement/Sentence. 11465 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1351 25 CRLMA-Other Miscellaneous Application. 1045 26 CRLMC-Appl.under Sec.482 Cr.P.C. 4022 27 CRLMP-Criminal Miscellaneous Petition 30 CRMC-Criminal Riscellaneous Petition 31 CRAP-Revision Petition. 32 CRLREV-Criminal Revision. 33 CS(OS)-Civil Suits. 34 CUSREF-Reference under Customs Act. 15 CVA-Civil Appeals 36 CYREV-Criminal Revision. 37 CVAVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 40 ELP-Appleals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution Petitions. 43 EXFA-Execution Petitions. 44 EXPE-Execution Petitions. 45 FA-First Appeal 46 FAO-First Appeal from Orders. 47 FA(OS)-FA from Judgement in original suits. 48 GA-Government Appeals 50 GUAP-Pet. under Guardianship and Wards Act. 51 GUAP-Pet. under Guardianship and Wards Act.	2		11
4         ARBA-Appeals under Arbitration & Conciliation Act         186           5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         2           6         ARBP-Petitions under Arbitration & Conciliation Act         69           7         AS-Admirality Suit.         11           8         BLAPI-Bail Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         937           18         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22 </td <td>3</td> <td>i .</td> <td>9</td>	3	i .	9
5         ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration         2           6         ARBP-Petitions under Arbitration & Conciliation Act         69           7         AS-Admirality Suit.         1           8         BLAPL-Ball Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl. In pending Proceeding (Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CP)-Contempt Petition in Cuttack Bench         38           19         CONTC(CP)-Contempt Petition in In Cuttack Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPT-Orginal Petition (Companies Act.)         124           22	4		186
6         ARBP-Petitions under Arbitration & Conciliation Act         69           7         AS-Admirality Suit.         1           8         Bi LAPL-Bail Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CCMP-Civil Miscellaneous Applications.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Civil Contempt         10           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTRC-Proceeding relating to Criminal Contempt         216           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgem	5		
7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl. in pending Proceeding (Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Cri. Cont. matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Bububaneswar Bench         38           19         CONTC(CPC)-Contempt Petition in Bububaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLIP-Appl. for leave to appeal US 378 Cr.P.C.		International Commercial Arbitration	
8         BLAPL-Bail Application.         3419           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding (Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Bubaneswar Bench         38           19         CONTC(CPC)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRI.A-Appeal against Judgement/Sentence.         11465           24         CRLUP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRI.MC-Appeal against	6	ARBP-Petitions under Arbitration & Conciliation Act	69
9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding (Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CP)-Contempt Petition in Cuttack Bench         38           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMC-Appel	7	AS-Admirality Suit.	1
10         CMAPL-Miscellaneous Applications.         3247           11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Civil Contempt         10           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CP)-Contempt Petition in Bubaneswar Bench         38           19         CONTC(CP)-Contempt Petition in Bubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.For leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl. under Sec.482 Cr.P.C.         4022           27         CRLM-Criminal		BLAPL-Bail Application.	3419
11         CMPAT-Company Act.         81           12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLA-Appeal against Judgement/Sentence.         11465           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMA-Other Miscellaneous Application.         1045           26         CRLMA-Other Miscellaneous Petition         1059           27         CRLMA-Criminal	9	CEREF-Reference under Central Excise Act.	1
12         CMP-Civil Miscellaneous Petition         2613           13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAC-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         34           20         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRA-Criminal Appeals         1101           24         CRLIP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMA-Other Miscellaneous Petition         1059           28         CRLREV-Criminal Miscellaneous Petition         1059           28         CRLREV-		CMAPL-Miscellaneous Applications.	
13         COA-Appeals against judgement in Comp.Pet.         25           14         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTR-Proceeding relating to Criminal Contempt         216           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLM-Orginal Petition (Companies Act.)         124           25         CRLM-Orginal Petition.         1045           26         CRLM-Orginal Miscellaneous Application.         1045           26         CRLM-C-Applunder Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision         16           30         CRMC-Criminal Revisio			_
14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Civil Contempt         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTC-CPC)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Revision         245           31         CRP-Revision Petitions.         <			
15         CONTAC-Appeals against orders in Civil Contempt         10           16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLM-A-Other Miscellaneous Application.         1045           25         CRLMA-Other Miscellaneous Sentence.         1059           28         CRLMC-Appell. Miscellaneous Petition         1059           28         CRLETR-Original Trial.         1           30         CRRE			25
16         CONTAR-Appeals against orders in Crl.Cont.matter         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision.         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Revision         245           31         CRP-Revision Petition.         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34 </td <td></td> <td></td> <td></td>			
17         CONTC-Cotempt of Court Cases (Civil contempt)         9372           18         CONTC(CPC)-Contempt Petition in Cuttack Bench         38           19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision.         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Revision         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Revision.         16           37         C		11 5	
18 CONTC(CPC)-Contempt Petition in Cuttack Bench 19 CONTC(CP)-Contempt Petition in Bhubaneswar Bench 20 CONTR-Proceeding relating to Criminal Contempt 21 COPET-Orginal Petition (Companies Act.) 21 COPET-Orginal Petition (Companies Act.) 22 CRA-Criminal Appeals 1011 23 CRLA-Appeal against Judgement/Sentence. 11465 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1351 25 CRLMA-Other Miscellaneous Application. 1045 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 1059 28 CRLREV-Criminal Revision. 9764 29 CRLTR-Original Trial. 10 CRMC-Criminal Miscellaneous Case 25 CREV-Criminal Revision 245 31 CRP-Revision Petition. 186 32 CRREV-Criminal Revision 245 33 CS(OS)-Civil suits. 1 CUSREF-Reference under Customs Act. 1 CUSREF-Reference under Customs Act. 1 CVAV-Civil Appeals 2 CVREV-Civil Revision. 16 37 CVAVW-Civil Revision. 16 38 DSREF-Confirmation under Sec.336 Cr.P.C. 6 DSREF-Execution Case. 1 ELP-E-Election Petitions. 23 EXOS-Execution Petition. 34 EXP-Execution Petition. 35 FA-First Appeal 46 FAO-First Appeal from Orders. 37 FA-First Appeal from Orders. 38 GA-Government Appeals 49 GCRLA-Government Appeals 40 GCRLA-Government Appeals		• • • • • • • • • • • • • • • • • • • •	
19         CONTC(CP)-Contempt Petition in Bhubaneswar Bench         34           20         CONTR-Proceeding relating to Criminal Contempt         216           21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Review.         20           37         CVRVW-Civil Review.         20			
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21         COPET-Orginal Petition (Companies Act.)         124           22         CRA-Criminal Appeals         1011           23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision.         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Revision under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14			
22       CRA-Criminal Appeals       1011         23       CRLA-Appeal against Judgement/Sentence.       11465         24       CRLLP-Appl.for leave to appeal US 378 Cr.P.C.       1351         25       CRLMA-Other Miscellaneous Application.       1045         26       CRLMC-Appl.under Sec.482 Cr.P.C.       4022         27       CRLMP-Criminal Miscellaneous Petition       1059         28       CRLREV-Criminal Revision.       9764         29       CRLTR-Original Trial.       1         30       CRMC-Criminal Miscellaneous Case       25         31       CRP-Revision Petition.       186         32       CRREV-Criminal Revision       245         33       CS(OS)-Civil suits.       1         34       CUSREF-Reference under Customs Act.       1         35       CVA-Civil Appeals       2         36       CVREV-Civil Revision.       16         37       CVRVW-Civil Review.       20         38       DSREF-Confirmation under Sec.336 Cr.P.C.       6         39       EC-Execution Case.       1         40       ELA-Appeals from Judgement in Election Pet.       1         41       ELPET-Election Petitions.       2         42       <			
23         CRLA-Appeal against Judgement/Sentence.         11465           24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision.         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         2           4			
24         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1351           25         CRLMA-Other Miscellaneous Application.         1045           26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision.         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23           42         EXFA-Execution First Appeal.         2           43			
25 CRLMA-Other Miscellaneous Application. 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 25 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Revision. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution Application. 43 EXOS-Execution Application. 44 EXP-Execution Petition. 45 FA-First Appeal 46 FAO-First Appeal from Orders. 47 FA(OS)-FA from Judgement in original suits. 48 GA-Government Appeals 40 GUAP-Pet. under Guardianship and Wards Act. 40 GA-GVEP-Et. under Guardianship and Wards Act.			_
26         CRLMC-Appl.under Sec.482 Cr.P.C.         4022           27         CRLMP-Criminal Miscellaneous Petition         1059           28         CRLREV-Criminal Revision.         9764           29         CRLTR-Original Trial.         1           30         CRMC-Criminal Miscellaneous Case         25           31         CRP-Revision Petition.         186           32         CRREV-Criminal Revision         245           33         CS(OS)-Civil suits.         1           34         CUSREF-Reference under Customs Act.         1           35         CVA-Civil Appeals         2           36         CVREV-Civil Revision.         16           37         CVRVW-Civil Review.         20           38         DSREF-Confirmation under Sec.336 Cr.P.C.         6           39         EC-Execution Case.         1           40         ELA-Appeals from Judgement in Election Pet.         14           41         ELPET-Election Petitions.         23           42         EXFA-Execution First Appeal.         2           43         EXOS-Execution Application.         4           44         EXP-Execution Petition.         35           45         FA-First Appeal			
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